

**RAJYA SABHA SECRETARIAT**

**APPLICATION FOR CAR PARK LABEL (for Sitting MP)**

Date \_\_\_\_\_

Please issue one 'MP'/'P' Car Park Label for the year \_\_\_\_\_ for entry into the Parliament House Complex in respect of vehicle, as per particulars given below:-

1. Make of the vehicle \_\_\_\_\_
2. Whether Petrol / Diesel / CNG / Electric / Any Other (*tick whichever is applicable*).
3. Registration No. and Date & Year of Registration \_\_\_\_\_

The vehicle is registered in my name/in the name of my spouse Shri/Smt. \_\_\_\_\_.

*(Photocopy of the Registration Certificate of the vehicle is enclosed)*

I am also enclosing the 'MP'/'P' Label No. \_\_\_\_\_ for the year \_\_\_\_\_ issued to me for my vehicle No. \_\_\_\_\_ issued with RF Tag No. \_\_\_\_\_ (*if issued*).

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**UNDERTAKING**

*(strike off whichever is not applicable)*

*(in case no vehicle is registered in the Member's or Spouse's name)*

- i) I do hereby undertake that the above vehicle is registered in the name of:-  
*(if vehicle is registered in the name of a person other than the MP or his/her Spouse)*

(a) Shri/Smt. \_\_\_\_\_

Address: \_\_\_\_\_

Tel. No. /Mobile No. \_\_\_\_\_

*(if vehicle is registered in the name of a Company/Firm/Organisation)*

(b) Company/Firm/Organisation: \_\_\_\_\_

Address: \_\_\_\_\_

Tel. No. /Mobile No. \_\_\_\_\_

- ii) I also undertake that no vehicle is registered in my name or in the name of my spouse and that the above vehicle is exclusively being used by me.
- iii) I shall be fully responsible for any misuse of the parking label.
- iv) I have not been issued any Parking Label by the Lok Sabha Secretariat.
- v) I also hereby undertake that the above vehicle is not fitted with any kind of unauthorised LPG/CNG Kit.

(Signature)

Name of Member \_\_\_\_\_

Division No. \_\_\_\_\_

IC No. \_\_\_\_\_

Tel. No./Mobile No. \_\_\_\_\_

[P.T.O.]

:2:

**FOR OFFICE USE**

Type of Label Issued: \_\_\_\_\_

Label No.: \_\_\_\_\_

Date of Issue: \_\_\_\_\_

Reason for issue : New Label/ Loss of Label<sup>@</sup> / Damage of Label<sup>#</sup>/  
Any Other Reason

\_\_\_\_\_  
<sup>@</sup> Photocopy of FIR/NCR should be attached

<sup>#</sup> Original Label should be attached

**UNDER SECRETARY  
NOTICE OFFICE**